

INTERLOCUTORY APPLICATION NO. 1

(Applications for permission to file SLP)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC..12354 OF 2014

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO.

(Application for condonation of delay in filing the SLP)

UMA BUILDERS PVT LTD

...PETITIONER(S)

VERSUS

LUCKNOW DEVELOPMENT AUTHORITY & ORS.

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 14.11.2013 passed by the High Court of Judicature at Allahabad in CMWP No. 33826 of 2012.

It is submitted that Special Leave Petition (c) No. 3205/2014 arising out of same Judgment was listed before the Hon'ble Court on 24.02.2014 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (copy of order dated 24.02.2014 enclosed)

It is further submitted that the Cause Title of the SLP does not tally with impugned order, and in this regard the Counsel for the petitioner has given clarification in para – 1A of the SLP at page no. 66.

It is submitted that there is a delay of 159 days in filing the Special Leave Petition and counsel has filed an application for condonation of delay to condone the said delay.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 14th day of August, 2014.

ASSISTANT REGISTRAR

Copy to:

Mrs. Sudha Gupta, Advocate